

Nomination of cases by Hon'ble the Chief Justice on 22/12/2015 and 23/12/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 29948/2015	Hon. B. K. Narayana, J.	Court no.40 on 23/12/2015
Hon....., J.			
2	Bail – 45013/2015	Hon. Ramesh Sinha, J.	Computer fresh on 22/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
3	W. P. - 66340/2015	Hon. Pankaj Mithal, J.	Computer fresh Section on 22/12/2015
4	C. R. - 436/2015	Hon. V. K. Birla, J.	Computer fresh Section on 22/12/2015
5	W. P. - 68417/2015	Hon. B. Amit Sthalekar, J.	Court no.4 on 23/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
23/12/2015